

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.9 - Intrv.Pet/10(AHM)2024
in
CP(IB)/26(AHM)2023

Proceedings under Section 95 IBC

IN THE MATTER OF:

Shrinath Ji Spintex Private Limited
V/s

.....Applicant

Shantilal Parbatbhai Lakkad To Sunrise Ginning Private
Limited
(Personal Guarantors)

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Ms. M A Gogia, Adv.

For the Respondent : Mr. Rasesh Sanjanwala, Sr. Adv. a.w Mr. Tirth Nayak

ORDER

Intrv.Pet/10(AHM)2024

Heard the counsel for applicant. Ld. Sr. Counsel for the respondent appeared and waive notice. He is directed to file reply within one-week.

List for further consideration on 04.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)